

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:720

ANSWERED ON:29.02.2000

INQUIRY OF RIOTS

RAOSAHEB PATIL DANVE;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have appointed a new Commission of inquiry to probe the riots which broke out in Delhi in the wake of the assassination of former Prime Minister Mrs. Indira Gandhi in October, 1984;

(b) if so, the details thereof including its terms of reference;

(c) the specific reasons for appointing the new Commission and the manner in which it is likely to be different from the earlier Commission; and

(d) the time by which the said Commission is likely to submit its report ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH.VIDYASAGAR RAO)

(a)&(b) The Government have decided to appoint a Commission of Inquiry to inquire afresh into 1984 anti-Sikh riots. The terms of reference for the Commission are being notified.

(c) The decision to appoint the new Commission of Inquiry was taken in view of the widespread demand from different sections of the public, particularly, the Sikh community that the inquiry already made did not result in any effective action against those responsible for these riots.

(d) The Commission shall submit its report within six months from the date of publication of the notification.